

Closing of Divisional offices at Lurdwan and Durgapur in West Bengal

3708. SHRI PURNA CHANDRA MALIK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Telephone Department at present in the district of Burdwan, West Bengal has three Divisional Offices with TRA units at Burdwan, Asansol and Durgapur ;

(b) whether Government have decided to close the Divisional Offices at Burdwan and Durgapur and retain only one office at Asansol ;

(c) how many employees will be declared surplus, if the decision is implemented; and

(d) the number of high salaried officers to be employed in the new scheme ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) No decision has been taken on the proposal for restructuring the organisational set up in this area in terms of the general policy for organising the Telecom. Circle on the basis of Secondary Switching Areas.

(c) and (d). Does not arise.

Functioning of Telegraphic Lines between Mandavi and Nanded (Maharashtra)

3709. SHRI UTTAM RATHOD : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Mandvi-Nanded (a tribal area in Maharashtra) telegraphic lines have been out of order for more than a month ;

(b) whether throughout the year the beats from Nanded to Mandavi and vice versa are not audible ;

(c) if so, whether telegrams are sent

on telephone creating mistakes in the spellings ; and

(d) if so, the measures proposed to remedy the situation ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir. Mandavi-Nanded telegraph line was not out of order for more than a month.

(b) No, Sir. Sometimes the beats are low but audible.

(c) Telegrams are sent on telephone during interruptions on the line but there are no complaints regarding creation of mistakes in spelling etc.

(d) A proposal to re-engineer the circuit is under consideration for better performance.

Jaswant Singh Commission Report

3710. SHRI SYED SHAHABUDDIN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the report of the Jaswant Singh Commission on the creation of a bench of the Allahabad High Court in Western U.P. has been referred to the Government of Uttar Pradesh and to the Chief Justice of the Allahabad High Court ;

(b) if so, the dates of such reference ;

(c) whether their response has been received ; and

(d) when a final decision is likely to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) Not yet, Sir.

(b) and (c). Do not arise.

(d) The Government has decided to lay the report in Parliament as soon as possible. After the report has been laid

in Parliament, it will be referred to the Government of Uttar Pradesh for their comments and views. It is not possible to indicate when a decision would be reached in the matter.

Steps to strengthen capital goods Industry

3711. DR. B.L. SHAILESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether any steps are contemplated to be taken to strengthen and streamline the capital goods industry as part of the overall strategy to check dumping by multinationals in this country ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). Government is considering various steps, including changes in import and fiscal policies, to strengthen competitiveness of indigenous capital goods industry.

LPG Connections in Orissa

3712. SHRI NITYANANDA MISRA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is proposed to augment substantially the supply of cooking gas in the coming years ;

(b) if so, the targets set for the next three years, year-wise ;

(c) the proportionate increase in the quantum of supply of the LPG cylinders to Orissa in each of these years ; and

(d) the number of pending applications for LPG connections in Orissa and the time by which LPG connections are proposed to be provided to them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI): (a) and (b). With increasing availability of indigenous LPG in the coming years, it is proposed to enrol the following number of new customers annually in the country, besides maintaining supplies to the present customer population of over 106 lakhs :

1986-87	—	16.0 lakhs
1987-88	—	18.0 lakhs
1988-89	—	18.0 lakhs

(c) and (d). The number of persons on the waiting list in Orissa as on 1.6.1986 was approximately 45,000. Enrolment of new customers in the country including Orissa is made under the annual customer enrolment programme of the oil industry and is determined by augmentation in availability of LPG, bottling capacity, transportation and other infrastructure facilities.

Manufacture of machinery for Tin-lead soldiers

3713. DR. CHINTA MOHAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether any foreign collaboration/licensed production/tie-up has been or is proposed to be approved for the manufacture of machinery for tin-lead soldiers and multicore rosin flux tin-lead soldier wires ; and

(b) if so, the details of the parties the product(s), sanctioned capacity and current annual production ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Initiative for going in the Foreign Collaboration/